

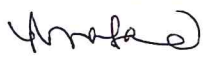

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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 03.10.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 59/14	IA 01/16, 20/16, 30/16, IA 17/17, IA 21/17 IA 23/17, IA 24/17, IA 26/17, IA 28/17, IA 35/17 IN TP 66/16	Hearing	397/ 398	M.N. Pratap Reddy & 2 Others vs. Sri Lakshmi Narasimha Mining Co. P. Ltd. & 4 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	YELAMANCHILI PRASAD 9440977194	For R-1, 3, 4	
2.	CAGURAO 9346161601	For petitioner	

Counsel for petitioner is present. Counsel for respondent is also present. Counsel for petitioner has filed a memo informing the Tribunal that as per the order of NCLAT, an amount of Rs.5.00 lakhs was paid to M/s. Brahmaiah & Co. Counsel for respondents also confirmed that an amount of Rs.5.00 lakhs was paid as per the orders of NCLAT to M/s. Brahmaiah & Co. Both the counsels informed the Tribunal that as per the directions of NCLAT, this Tribunal has been directed to pass a final order after hearing both the parties regarding payment of fee payable to the Auditor.

Both the counsels informed the Tribunal that notice may be ordered to M/s. Brahmaiah & Co., Auditor, before hearing the counsels regarding passing any order of payment of fee to the Auditor. Registry is to issue notice to the Auditor to be present before this Tribunal for taking decision on payment of fee to the Auditor as per the order of NCLAT.

List it on 27.10.2017.


MEMBER (J)